

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5473
ANSWERED ON 05/04/2022

RELAXING THE NORMS UNDER PMGSY

5473. SHRI. RAMESH CHANDRA MAJHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to relax the norms to sanction for providing connectivity to the habitation 100 and above for 18 Intergrated Action Plan (IAP) districts and 250 and above in 12 non-IAP districts of the State since the tribal dominated districts cover more than 40 per cent of total population of the State;
- (b) whether the Government has any proposal to share funds towards the cost of post five year maintenance of Pradhan Mantri Gram Sadak Yojana (PMGSY) road; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) No sir.
- (b) No Sir.
- (c) Under Pradhan Mantri Gram Sadak Yojana (PMGSY), maintenance (including funding for maintenance) of roads is the responsibility of State Governments.
